







Second International Conference on

Building Social Entrepreneurial Ecosystem for a More Sustainable and Resilient Society

July 29 – 30, 2022

Jointly organised by the GNLU Centre for Law and Society & The GUJCOST-GNLU Centre of Excellence in IPR

Our Knowledge Partners









Sponsored by







Venue

Gujarat National Law University, Gandhinagar, Gujarat, India

About ICSSR

The Indian Council of Social Science Research (ICSSR), New Delhi (India), established in 1969, is an autonomous body working under the aegis of the Department of Higher Education, Ministry of Education, Government of India. It is the apex National Nodal Council for promoting and funding Social Science Research in India. The funding and promotional programs of the ICSSR operate through the mechanism of institutional and individual grants.

About Gujarat National Law University

Gujarat National Law University (GNLU) is a statutory University established by the Government of Gujarat under the Gujarat National Law University Act, 2003. It functions as a nodal agency to uplift legal education in the State of Gujarat. The only National Law University offers integrated undergraduate law degrees in five areas- B.A. LL.B. (Hons.), B.S.W. LL.B. (Hons.), B.Com. LL.B. (Hons.), B.B.A. LL.B. (Hons.), and B.Sc. LL.B. (Hons.); full-time LL.M., and Ph.D. in Law and other disciplines as recommended by the UGC and diploma/certificate courses in various other areas.

About the GNLU Centre for Law and Society & BSW, LL.B Honors

The GNLU Centre for Law and Society (GCLS) is the focal point for undertaking socio-legal research at GNLU that facilitates interdisciplinary and multidisciplinary research between Law, Society and Legal institutions. The centre had successfully organised the one of its kind First International Conference on Social Work, Law and Human Rights in February 2020. It has also led interdisciplinary and collaborative research projects with external, govt., non-govt, and international universities/organisations.

GNLU has the distinct honour of being the only University in India that has offered an integrated honours Degree of Bachelor of Social Work and LL.B. since July 2011. BSW, LL.B. program has been designed to focus on the courses that shall help the practice of law. Graduates from this program gain creative problem-solving skills and are enabled to fundamentally alter how the justice system works for society's underprivileged sections. They acquire knowledge, skills, and different perspectives of society to practice law that can deliver justice to everyone.

About the GNLU-GUJCOST Research Centre of Excellence in IPR

GNLU-GUJCOST Research Centre was established in 2014 with a vision of creation and maintenance of superior quality of Intellectual Capital through education, research, extension and training for the IPR stakeholders of India. The Centre aims to reach out to the multiple facets of society by showcasing the impact and value of Intellectual Property Rights by way of capacity creation, dissemination of knowledge and information through outreach programmes and development of suitable academic program in IPR laws, policies and practices, education, research and training through a multi-disciplinary approach. Further, the Centre continuously strives to provide inputs to legislature, executive, and judiciary, on latest trends and developments- in both the domestic and international arena, in IPR laws, policies and practices.

About the GNLU Legal Incubation Council

The GNLU Legal Incubation Council (GLIC) is part of GNLU's vision to achieve excellence in imparting quality legal education and establishing a support system for law and interdisciplinary domains entrepreneurs through an institutional mechanism. In 2018, the Incubation Centre of GNLU registered itself as GLIC, a Section 8 company, to provide its services more formally and professionally. Under the State Government's Student Startup and Innovation Policy scheme, GLIC received a grant of Rs. 40 lakhs to promote innovation and entrepreneurship. This grant helped the Incubation Centre promote entrepreneurship activities on a fast-track mode by organising activities like the Annual Business Plan Competition, expert lectures, workshops, and seminars, including seed funding to student-run start-ups.

Concept Note

The Prime Minister of India has declared the 'Azadi ka Amrit Mahotsav' a nationwide celebration to honour India's 75th anniversary of Independence. The program is a 75-week countdown to India's 75th Independence Day, from March 12, 2021. To mark this occasion, GNLU is proposing an International Conference on "Building Social Entrepreneurial Ecosystem for a More Sustainable and Resilient Society" – that aims to highlight the contribution of Social Entrepreneurship towards Sustainable Development while also highlighting its role and resilience in these trying times.

A social entrepreneur is a type of entrepreneur (Chell, 2007) who uses a business approach to induce favourable social outcomes for an individual beneficiary, a particular community, or a group of stakeholders (Phillips et al., 2015; Bansal et al., 2019). As stated by Austin et al. (2006), social entrepreneurship focuses explicitly on people excluded from mainstream society and lacking access to employment opportunities, thereby aiming to overcome their problems via innovative processes which enhance the chances of individuals or groups of individuals to experience inclusive development. Furthermore, while solving the problems of excluded communities, social entrepreneurs strive to ensure that sustainable solutions provide social and economic returns to the target groups (Tan et al., 2005; Zeyen et al., 2012). Moreover, social entrepreneurs focus on creating the "double bottom line," which motivates them to create social impact by achieving financial sustainability (Emerson and Twersky, 1996).

The concept of resilience provides a framework for promoting sustainable development in a constantly changing world. Resilience is "the capacity of a system to absorb disturbance and reorganise while changing to retain essentially still the same function, structure, identity, and feedback" (Walker, B.H at al., 2004). The notion of organisational resilience is used to explain why some social enterprises succeed while others fail in the face of adversity. This notion highlights the cohabitation of risks and opportunities in a challenging environment. It emphasises organisations' ability to adapt to difficult situations and learn from their mistakes to prepare for future problems in the long run (Bhamra & Tsinopoulos, 2018). However, organisational resilience has never been explicitly used to assess Social Enterprises' organisational activities, and managerial practices under challenging situations, despite providing a sound theoretical lens for understanding whether and how organisations can deal with obstacles.

In this pretext, GNLU Centre for Law and Society announces its second International Conference on "Building Social Entrepreneurial Ecosystem for a more sustainable and resilient society."

Objectives of the proposed Conference

The conference aims to achieve the following objectives:

- 1. Explicit knowledge of social entrepreneurship and resilience as a potent force for social change in India's various sectors.
- 2. A deeper understanding of the social entrepreneurship ecosystem and how to use it to foster, expand, and sustain social entrepreneurship in India to create resilient, equitable, and sustainable systems.
- 3. Tools and possibilities for capacity building and collaboration in organised, flexible, open, and integrated teams advocating social entrepreneurship and sustainable development across India have been identified and shared.

Conference Highlights

- 1. Best Paper Award for each track
- 2. Opportunities to Publish in Edited Book (s) with ISBN NO.
- 3. Opportunities to interact with social entrepreneurship Ecosystem enablers

Main sub-themes of the Conference: Topics of interest for submission include, but are not limited to:

- Social Entrepreneurship: Theory and Practice
- 2. Social Entrepreneurship Intentions and Perspectives
- 3. Mapping Social Entrepreneurship Ecosystem and Business Models
- 4. Social Entrepreneurship Education & Capacity Building at Higher Education Institutions
- 5. The Role of Universities and Incubators to Promote and Support Social Entrepreneurship
- 6. Science & Technology Entrepreneurship and Entrepreneurship Policy
- 7. Striking Balance between Social Value Creation, Sustainability, and Resiliency
- 8. Regulating Social Entrepreneurial Ecosystem: Legislations, Policies & Procedures
- 9. Innovations and Intellectual Property Rights
- 10. Building and strengthening the Social Entrepreneurial ecosystem to face uncertainties
- 11. COVID-19 and the next normal for social enterprises in India and across the world
- 12. Social Entrepreneurial Response to Pandemic (COVID-19) and Entrepreneurship in Disadvantaged Communities
- 13. Self-reliance through Atmanirbhar Bharat Initiative Making Indian SMEs Globally competitive
- 14. The paradigm shift of curriculum design for institution integration to boost Atmanirbhar Bharat in light of NEP-2020
- 15. The above list is indicative. Papers on any other sub-theme consistent with the central theme may also be considered.

Important Dates

Last dates for submission of abstract

June 15, 2022

Notification of acceptance/Rejection of abstract

June 20, 2022

Last date for submission of the full paper along with the registration fee

July 10, 2022

Guidelines and Links for Abstract and Paper Submission:

https://drive.google.com/file/d/1dxKune7-1I2zJHi5jB0Y6oDJiawUvdcd/view?usp=sharing

Awards and Certification

The papers accepted and presented during the conference will receive a certification of participation. All full papers will be evaluated for originality, research rigour, contribution to the theory, and practical implications. After the presentation, selected high-quality papers will be awarded Best Paper with a cash prize.

Publication

All submitted conference papers will be blind peer-reviewed. After the conference, papers submitted and presented will be published in Edited Book with ISBN, subject to their acceptance by the review committee.

Registration Fees

All the delegates should register for the conference online in the proposed format provided by filling out this Google form. Please note that there is no restriction on the number of co-authors. All such authors and co-author(s) must register by paying the fees if they want to get the conference certificate. At least one person among the author or co-author has to be present for presenting the paper. Only those submitting the full paper can attend the conference and present their paper. Registration is mandatory before the submission of a final research paper. The registration fees details are as follows:

Delegates	Categories	Before 10th July 2022	Afer 10th July 2022
Indians	Students / Research Scholars	500 INR	1000 INR
	Academicians, Practitions	800 INR	1500 INR
Foreigners (Online presentations are allowed)	Students / Research Scholars	30 \$	50\$
	Academicians & Practition	40\$	60\$
Registration			
Payment link			

Accommodation

Accommodation will be provided only to the first 50 outstation registered paper presenters in University Hostels/nearby institution hostels on sharing basis with limited facilities on 29 & 30 July 2022. In addition, there are many hotels available near the University. The per-day prices range from Rs. 500/- to Rs. 8000/-, subject to availability. Participants can directly book a hotel on their own.

Organising Committee Members

Conference Chief Patron

Prof. (Dr.) S Shanthakumar,

Director,

Gujarat National Law University, Gandhinagar

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Contact Information

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